

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2215**  
TO BE ANSWERED ON 13/12/2024

**WELFARE OF MGNREGS WORKERS**

2215 DR. V. SIVADASAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total number of workers registered under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, year-wise, Statewise;
- (b) whether Government has constituted any welfare board or pension scheme exclusively for MGNREGS workers; and
- (c) whether Government has any provident fund schemes exclusively for MGREGS workers?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): State/Union Territory-wise details of number of persons involved in registered households under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), during the last five financial years are given in **Annexure**.

(b): There is no separate Welfare Board or Pension Scheme exclusively for Mahatma Gandhi NREGS workers.

(c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It is fall back option for livelihood for rural households when no better employment opportunity is available. There is no separate provident fund schemes exclusively for Mahatma Gandhi NREGS workers. However, Mahatma Gandhi NREGS workers can avail benefit of any Pension or Provident fund scheme being implemented by Central/State Government, if they are covered under guidelines of those schemes.

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**Annexure**

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 2215 dated 13.12.2024.

Number of persons involved in registered households under Mahatma Gandhi NREGS, year-wise and State/Union territory-wise, during the last five financial years.						
Sl. No.	State/UTs	Number of persons involved in registered households				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	266078	986920	492216	431455	547418
2	Arunachal Pradesh	29336	40283	47639	33349	33197
3	Assam	887729	1400979	1218234	1267436	454146
4	Bihar	1696425	3039593	3184823	1429559	1186401
5	Chhattisgarh	508670	1263763	488896	334901	302465
6	Goa	217	1082	649	792	462
7	Gujarat	391556	986272	433796	325845	302275
8	Haryana	96004	272703	124240	74092	125271
9	Himachal Pradesh	84976	199047	198611	85425	94171
10	Jammu and Kashmir	149242	270085	165498	111362	74555
11	Jharkhand	511372	1944777	553235	578468	1000233
12	Karnataka	786172	1732936	1211121	868340	578529
13	Kerala	226829	449824	346631	183877	149693
14	Ladakh	2847	3252	2217	2827	1548
15	Madhya Pradesh	1080644	3240688	1668496	1111996	889681
16	Maharashtra	605328	1722165	3400689	873584	1359994
17	Manipur	34625	87690	35159	32400	52719
18	Meghalaya	68390	64246	50803	49161	59613
19	Mizoram	15540	24222	10955	10981	12661
20	Nagaland	46491	20547	16600	33282	26848
21	Odisha	1080272	1999034	850560	692102	604803
22	Punjab	232321	337244	114350	147727	132241
23	Rajasthan	982762	2603615	1035677	593144	653634
24	Sikkim	5404	7883	4722	4826	4530
25	Tamil Nadu	337420	874072	556277	386953	436918
26	Telangana	158838	510974	196356	162336	264870
27	Tripura	41011	58790	63624	57981	47634
28	Uttar Pradesh	1318748	5785411	2470634	1134799	842743
29	Uttarakhand	104294	275833	87809	59443	56937
30	West Bengal	963694	3254789	1620835	405799	14073
31	Andaman and Nicobar	995	2352	616	940	1147
32	Dadra and Nagar Haveli and Daman and Diu	0	132	6808	266	1224
33	Lakshadweep	56	28	154	195	395
34	Puducherry	3559	8042	2975	2138	7778
	<b>Total</b>	<b>1,27,17,845</b>	<b>3,34,69,273</b>	<b>2,06,61,905</b>	<b>1,14,87,781</b>	<b>1,03,20,807</b>

(As per NREGASoft)

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